## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA STARRED QUESTION NO.10 TO BE ANSWERED ON 7<sup>TH</sup> DECEMBER, 2022

#### QUANTITY OF FOODGRAINS RELEASED TO STATES UNDER PDS

#### \*10. SHRI RAMESH CHANDRA MAJHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the total quantity of foodgrains released to the States under the Public Distribution System (PDS) during the last three years and the current year, State-wise particularly in Odisha;
- (b) the quantity of foodgrains that was actually distributed under the PDS;
- (c) the details of remaining quantity of the foodgrains left with each State during the said period, State-wise;
- (d) the manner in which it has been utilised/proposed to be utilised, Statewise; and
- (e) whether any policy has been formulated for proper implementation of PDS in the country and if so, the details thereof?

# A N S W E R MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO.10 DUE FOR ANSWER ON 07.12.2022 IN THE LOK SABHA REG. QUANTITY OF FOODGRAINS RELEASED TO STATES UNDER PDS.

- (a) A total quantity of about 1728 Lakh metric Tons(LMT) of foodgrains was released to all States/UT's put together under Targeted Public Distribution System(TPDS) during the last 3 years and the current year, 2022-23 (till October, 2022) including Odisha. Details are in Annex-I(a).
- (b) A total quantity of about 1750 LMT of foodgrains was distributed by all States/UT's put together under TPDS during the said period mentioned in part(a) above.
- (c) Details are in Annexure-I(b).

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- (d) Lifting and distribution of foodgrains under TPDS is a continuous process. States/UT's lift foodgrains from Central Pool for distribution under TPDS as per requirement/entitlement. States/UT's are also allowed to lift foodgrains in advance (higher quantity based on supply chain requirements) for future distribution cycles, owing to their local exigencies.
- TPDS is operated under the joint responsibility of the Central and the State/UT Governments. Central Government is responsible only for procurement, allocation as per National Food Security Act,2013(NFSA) and transportation of such foodgrains upto the designated depots of the Food Corporation of India in the State/UT. The operational responsibilities for lifting and distribution of foodgrains within the States/UTs. identification of eligible beneficiaries, issuance of ration cards to them, redressal of grievances and supervision and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/UT Governments. Further as part of technological reforms, the scheme of End-to-End Computerization of PDS has been implemented all over the country that ensures transparency and rightful targeting of NFSA beneficiaries in the country through Aadhar-biometric authentication. The One Nation One Ration Card (ONORC) Plan provides portability of NFSA/PMGKAY ration benefits throughout the country for migrant beneficiaries in a seamless manner with the existing (old) ration card.

### ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO.10 DUE FOR ANSWER ON 07.12.2022 IN THE LOK SABHA REG. QUANTITY OF FOODGRAINS RELEASED TO STATES UNDER PDS

Offtake and Distribution of Foodgrains (wheat and rice) from 2019-20 to 2022-23 (upto October, 2022) under TPDS/NFSA

Offtake Source: FCI

Distribution source: taken from annavitran portal as reported by States.

## ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE STARRED QUESTION NO.10 DUE FOR ANSWER ON 07.12.2022 IN THE LOK SABHA REG. QUANTITY OF FOODGRAINS RELEASED TO STATES UNDER PDS

Consolidated Offtake and Distribution of Foodgrains under TPDS/NFSA from 2019-20 to 2022-23 (upto October, 2022)

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S. No.	States/Uts	Offtake	Distribution	Difference *
1	Andaman & Nicobar Islands	10627	11020	-393
2	Andhra Pradesh	6686340	6215348	470992
3	Arunachal Pradesh	200714	226438	-25724
4	Assam	5681941	5767753	-85812
5	Bihar	18537287	18877101	-339814
6	Chhattisgarh	4934356	4898412	35944
7	Dadra & Nagar Haveli,	48423	48035	388
8	Daman & Diu	4287	4254	33
9	Delhi	1557944	1512493	45451
10	Goa	120650	119348	1301
11.	Gujarat	7191176	7287773	-96598
12	Haryana	2278867	2547930	-269063
13	Himachal Pradesh	725881	669670	56211
14	Jammu And Kashmir	1576480	1481976	94505
15	Jharkhand	5988828	5856265	132563
16	Karnataka	7961594	8500749	-539155
17	Kerala	3511912	3549988	-38076
18	Ladakh	70473	11902	58571
19	Lakshadweep	4759	1413	3346
20	Madhya Pradesh	11240847	10911740	329107
21	Maharashtra	13312929	14377556	-1064627
22	Manipur	514846	466446	48400
23	Meghalaya	501359	491624	9735
24	Mizoram	162037	154546	7491
25	Nagaland	319102	274699	44403
26	Odisha	7668988	7621578	47410
27	Punjab	2394946	2919889	-524943
28	Rajasthan	9627495	9357920	269575
29	Sikkim	91280	95080	-3799
30	Tamil Nadu	8423615	8434981	-11366
31	Telangana	4608218	4306843	301375
32	Tripura	501223	571111	-69888
33	Uttar Pradesh	31086646	32192953	-1106307
34	Uttarakhand	1468264	1402329	65935
35	West Bengal	13802984	13855352	-52368
	Total	172817315	175022512	-2205197

<sup>\*</sup> Aggregate difference between offtake and distribution of 43 months (April, 2019 to October, 2022)

Offtake Source: FCI

Distribution source: taken from annavitran portal as reported by States.